GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

UNSTARRED QUESTION NO. 1052
TO BE ANSWERED ON 28.07.2021

DATABASE ON MIGRANT AND UNORGANISED WORKERS

1052 SHRI G.C. CHANDRASHEKHAR:
SMT. PHULO DEVI NETAM:
SHRI KUMAR KETKAR:
SHRI ANAND SHARMA:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the Ministry has prepared the National Database of Migrant and Unorganized Workers;
(b) if so, the details thereof and if not, the reasons therefor;
(c) the reasons why the database was not completed by the initial deadline of June 2021;
(d) the estimated timeline by which this database will be functional;
(e) whether this database will be publicly accessible; and
(f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)

(a) to (f): Ministry of Labour & Employment in technical collaboration with National Informatics Centre (NIC) is in the process of developing a registration module for creating a comprehensive National Database for Unorganized Workers (NDUW) seeded with Aadhaar for all Unorganised workers including Construction Workers, Migrant Workers, Gig and Platform workers, Street Vendors, Domestic Workers, Agriculture Workers, Migrant workers and similar other sub-group of Unorganised workers. At present, the process for dry run and security audit is underway. The project is expected to commence the registration work by August, 2021. The State Governments are to populate the data on the portal by mobilising the unorganised workers. The portal will be available in public for open access where workers can self enrol through his Aadhaar and Mobile Number. The Common Service Centre (CSC) through its nation-wide network of over 4 lakh centres and selected post offices of the Department of Posts will act as registration centres, where workers will be able to visit and register themselves free of cost.

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